F.No. 29(49)/Com/CESTAT/Admn-2006 CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated : 27/09/2018

ORDER

In partial modification of order of even number dated 12.04.2016, a committee on prevention of sexual harassment of women at workplace is constituted by the Competent Authority for Customs Excise and Service Tax Appellate Tribunal as under:-

- 1. Ms. Rachna Gupta, Member (Judicial), CESTAT, Chairman New Delhi
- 2. Shri Bincesh Kumar K.S., Registrar, CESTAT, New Delhi

- Member

(Bineesh Kumar K.S.) Registrar

- 1. SPS to Hon'ble President/H.O.D., CESTAT, New Delhi
- 2. Ms. Archana Wadhwa, Member (Judicial), CESTAT, Allahabad
- 3. Ms. Rachna Gupta, Member (Judicial), CESTAT, New Delhi
- 4. Senior Member, CESTAT, Mumbai
- 5. Senior Member, CESTAT, Kolkata
- 6. Senior Member, Chennai
- 7. Senior Member, Bangalore
- 8. Senior Member, Ahmadabad
- 9. Senior Member, Chandigarh
- 10. Senior Member, Hyderabad
- 11. All Dy. Registrars/Asstt. Registrars/All officials CESTAT New Delhi/Mumbai/Kolkata/Chennai/Bangalore & Ahmadabad, Allahabad Chandigarh, Hyderabad/PA to Registrar, CESTAT, New Delhi
- 12. Notice Board/Website
- 13. ()ffice copy/Guard file.